

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1860
ANSWERED ON:22.11.2010
MONITORS UNDER MGNREGS
Jeyadural Shri S. R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received representations that qualified people with experience and investigative techniques be sent as national monitors to enquire into Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) frauds in various States ;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to select only qualified and experienced people having investigative techniques to unearth frauds as national monitors;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps proposed to be taken to review the entire system of selecting National Monitors to check rampant corruption in the implementation of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes, Sir.

(b): The representations contain valuable suggestions for making the scheme of National Level Monitors (NLM) more effective. The suggestions include:

- (i) fresh enquiries where demanded
- (ii) holding enquiries at district headquarters
- (iii) re-evaluation of the kind and quality monitors

(c)to(e): The scheme of the National Level Monitors has recently been revamped. The revamped scheme envisages engaging Institutional NLMs for conducting enquiries into the complaints regarding implementation of RD Programmes, instead of individuals; periodic assessment of the performance of the NLMs, with regard to quality of their work, by an independent Committee constituted for the purpose etc. The guidelines of the revamped scheme have been posted on the website of the Ministry for better transparency and wider publicity.